Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO.2808 TO BE ANSWERED ON 20.12.2023

COLOUR CODING SYSTEMS ON PACKETS

2808. SHRI P. RAVINDHRANATH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is having a proposal to amend "Food and Safety Standards (Labelling and Display) Regulations-2022", for incorporating a colour coding system, to push for warning signs, on all type of ultra-processed, perceived and packaged foods, comprising multiple additives, to control rising cases of Obesity, especially, among adolescent female children; and
- (b) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Food Safety & Standards Authority of India (FSSAI) has notified draft Food Safety and Standards (Labelling & Display) Amendment Regulations, 2022 on 13th September 2022 wherein Indian Nutrition Rating (INR) has been proposed as Front of Pack Nutritional Labelling (FOPNL).

The INR are summary labels which provide nutritional information of a food product by way of number of stars ranging from 0.5 to 5 stars which are attributed to the overall nutritional profile of the food and include "nutrients of concern" (sodium, total sugars, saturated fat and energy) as well as "positive nutrients" (protein, dietary fibre and any aspect of fruit, vegetable, legume or nut content). It is based on the principle that "The more stars, the healthier the choice".
